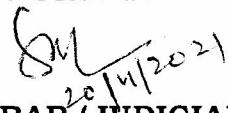


THE HIGH COURT OF ORISSA, CUTTACK**OFFICE ORDER**No. 5778 / Date: 20.04.2021

It is hereby notified for information of all concerned that due to resurgence of COVID-19, the High Court shall function in the following manner w.e.f. 22.04.2021 until further orders.

- (1) The office of the High Court shall function with 50% staff (except the officers of the rank of Assistant Registrar and above). Superintendents of all Sections of the Court are directed to make roster arrangement of the staff of their respective Sections under the supervision of the concerned Officers in such a manner that 50% of the staff remain in attendance on every working day. Each staff shall attend office on every alternate working day. The staff are directed not to leave the headquarters and make themselves available on call over phone in the event of exigencies on the days when they are not on duty as per roster. Absence in headquarters on any working day irrespective of roster arrangement shall be treated as Casual Leave. Attendance Registers will be placed before the concerned Officers as usual.
- (2) The Filing hours will be from 10.00 A.M. to 1.30 P.M. on all working days instead of the usual filing hours.

All concerned are requested to use mask, sanitize their hands at regular intervals, avoid crowding and adhere to COVID-19 protocol.

BY ORDER

 REGISTRAR (JUDICIAL)

Memo No. 5779 (150) / Dated: 20.04.2021

Copy forwarded to the:

- (1) All Officers of the Court,
- (2) Addl. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice,
- (3) ADR-cum-Addl. Principal Secretaries / Asst. Registrar-cum-Sr. Secretaries/Secretaries to the Hon'ble Judges of the Court,
- (4) All Superintendents of the Court,
- (5) Advocate General, Odisha, Cuttack,
- (6) Secretary, High Court Bar Association, Cuttack,
- (7) The Technical Director, NIC, High Court of Orissa, Cuttack to upload in the website of the Court,
- (8) Notice Board

for information and necessary action.

20.4.2021
SPECIAL OFFICER (SPECIAL CELL)